## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:1354 ANSWERED ON:27.11.2009 JOINT VENTURE OF KPCL AND BHEL Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of POWER be pleased to state:

- (a) whether the Karnataka Power Corporation Limited (KPCL) and Bharat Heavy Electricals Limited (BHEL) have formed a joint venture company to execute super critical Thermal Power in Karnataka;
- (b) if so, the details thereof;
- (c) whether the State Government of Karnataka has sought Union Government's intervention in having Coal Blocks/linkages sanctioned for the above projects; and
- (d) if so, the details thereof and the action taken thereon?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

- (a) & (b): Yes, Madam, KPCL and BHEL have formed a joint venture company named Raichur Power Corporation Limited vide agreement made on 12-01-2009 to build, own and operate super critical Thermal Power Plants at Yermarus (2x660/800 MW) and at Edlapur (1x660/800 MW) in Raichur District in Karnataka and share capital of the company will be provided by KPCL, BHEL and financial institutions.
- (c): Yes, Madam. KPCL/Government of Karnataka have requested for allotment of captive coal blocks/linkages for the above mentioned projects.
- (d): The projects of KPCL Edlapur TPP and Yermarus TPP will be considered for coal linkage during 12th Plan as per the policy guidelines issued by Ministry of Power.